

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/1006 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 9th February, 2018.

Sub:- **Casual Leave along with permission to leave headquarter
with official allotted vehicle.**

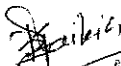
Ref:- Your letter No. JHD.-1/2018/10/373, dtd. 07.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 08.02.2018 along with permission to leave the headquarter with the official allotted vehicle, at your own cost, from the evening of 07.02.2018 till the morning of 09.02.2018 has been granted/rejected.

Yours faithfully,

 9.2.18
JOINT REGISTRAR (VIGILANCE)


08/02/18